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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
→ BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.212/BB/ 2017	-	Admission	252(3)	Varija Roadways Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Kinjal (PCS) KJKS & Associates LLP 9538467577	Varija Roadways Pvt Ltd	

O R D E R

PCS for Petitioner Company is present. Matter is listed today for admission. Registry called for additional information. PCS is directed to furnish the same. List it on 13/12/2017.



Member (T)



Member (J)